

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

113. I.A. 694/2024

I.A. 4742/2023

I.A. 1976/2022

IN

C.P.(IB)-3004(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: International Asset Reconstruction Company Pvt
Ltd.

Vs.

Ketan Ceramic Pvt Ltd

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Prajakta Shidhore, Liquidator is present through VC, however, did not mark appearance. Mr. Aayush Kothari i/s. M/s. V. Deshpande & Co for the applicant and Adv. TN Tripathi for Respondent in IA1976 of 2022 are present through VC.

I.A. 4742/2023

1. The above application has been filed by Liquidator for placing on record the 7th progress report for quarter ended on 30 September 2023.
2. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

I.A. 694/2024

1. The above application has been filed by Liquidator for placing on record the 8th progress report for quarter ended on 31st December 2023.
2. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

I.A. 1976/2022

1. At the request of the Applicant, list on **12.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)